

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S Kumar Limited Date of Commencement of Liquidation: 25-07-2024; List of Stakeholders as on Date: 07-10-2024; Name of IP: Ankit Goel; Process Number: 1; Last 5 digit of registration number: 14088

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	9271307368	2	9271307368				Annexure 3
4	Unsecured financial creditors	1	204742637	0					Annexure 4
5	Operational creditors (Workmen)	287	409483585	287	117299178		150898894	141962848	Annexure 5
6	Operational creditors (Employees)	27	14781504	27	8233715		6547789		Annexure 6
7	Operational creditors (Government Dues)	6	78541419	5	61336646	17204773			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	55	260987314	55	250036655		10950660		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					NA
Total		378	10239843827	376	9708213562	17204773	168397343	141962848	